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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.127/BB/ 2017	-	For compliance of office objections raised by registry	252(1)	Delphinus Automotive Technologies Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P. DAKSHAYANI 9900814126	PCS, rep of appellant	

The matter is listed today for admission. PCS for petitioner is present. She has filed affidavit. Issue notice to the ROC, Karnataka at Bangalore.

List it on 13.11.2017.


MEMBER (J)


MEMBER (T)